

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): (a) Under the Programme on Energy Recovery from urban wastes, financial assistance ranging from Rs. 1.50 crore to Rs. 3.00 crore per MW with an upper limit of Rs. 8.00 crore per project is available. The amount of subsidy depends upon the type of waste and the technology deployed and is subject to eligibility and other terms and conditions of the Programme. Assistance is also available for capacity building, dissemination of information and creation of awareness through training programmes, workshops, seminars, etc.

(b) Utilisation of municipal wastes for generation of energy can be supported in the solid waste management projects under Jawaharlal Nehru National Urban Renewal Mission if proposed by the State Governments/Urban Local Bodies depending upon the waste characteristics, techno-economic feasibility and local conditions.

(c) The projects can be taken up by urban local bodies, other Government organisations, private developers, industries or through public private partnership.

#### **Special Economic Zone for renewable energy system**

†2849. SHRI AMIR ALAM KHAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government have formulated any scheme to establish a 'Special Economic Zone' for renewable energy systems in the country and for indigenous manufacture of instruments;

(b) if so, the details thereof;

(c) in which States such zones are proposed to be established;

(d) whether Government propose to initiate such a project in Uttar Pradesh; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): (a) to (c) No, Sir. However, the Indian Renewable Energy Development Agency, a non-banking financial company under the administrative control of this Ministry, is envisaging formation of a Special Purpose Vehicle for setting up, maintaining and running of a Special Economic Zone for renewable energy products.

(d) and (e) Do not arise in view of the position stated above.

#### **Wind energy plants in Tamil Nadu**

2850. SHRI D. RAJA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is fact that the coastal region of Tamil Nadu is ideal for wind energy farms and plants;

(b) whether Government have conducted any study about the potential of wind energy in that region;

(c) if so, the details thereof;

(d) the steps proposed to encourage wind energy development in the State during the Eleventh Five Year Plan;

(e) the steps Government are taking to encourage development of local entrepreneurs to set up wind energy plants and to utilize this source of energy; and

(f) the steps proposed to focus on wind energy in the coastal areas of the State?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): (a) to (c) Wind resource assessment studies conducted in coastal regions of Tamil Nadu indicate moderate to high wind power potential. Details are given in the Statement (*See* below).

(d) A target of 10,500 MW wind power capacity has been planned during the Eleventh Five Year Plan Period in the country including in the State of Tamil Nadu. State-wise targets are not fixed for wind power. However, the State Government of Tamil Nadu has proposed a target of 2,500 MW wind power projects in the State during the Eleventh Plan period.

(e) The Government of India promotes setting up of commercial wind power projects in the country, including in the State of Tamil Nadu, by providing incentives such as concessional import duty for wind electricity generator sub-systems, excise duty exemption, ten years tax holiday on power projects, benefit of accelerated depreciation, term loan from Indian Renewable Energy Development Agency (IREDA) and identification of more potential locations by carrying out wind resource assessment studies. This apart, preferential tariff is being provided for wind power in the State of Tamil Nadu.

(f) The Eleventh Plan target of 2,500 MW proposed by the State include commercial projects by private sector at feasible locations in the coastal regions.

### *Statment*

#### *Details of wind energy plants in Tamil Nadu*

Sl. No.	Station	Wind power Density at 50 m hub height (Watts/square meter)
WESTERN REGION		234
1	Muttom	
EASTERN REGION		
2	Tuticorin	245
3	Rameshwaram	604
4	Poompuhar	149
5	Ennore	243
6	Kanyakumari	566